

**COMMITTEE ON PRIVATE MEMBERS'
BILLS AND RESOLUTIONS**

**FIRST TO SEVENTIETH REPORTS
(ENGLISH VERSION)**



Fourth Lok Sabha

Legislative Branch-II

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

SIXTH REPORT

(Fourth Lok Sabha)

1. The Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee, present on their behalf this their Sixth Report.

2. The Committee met on the 26th June, 1967, to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 30th June, 1967.

3. The Members whose Resolutions had been included in the List of Business for the 30th June, 1967 had been invited to present their views on the Resolutions before the Committee. Babu Sri Chand Goyal attended the sitting.

4. The Committee recommend the allocation of time as follows:—

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| (1) Resolution regarding Tibet. | 2 hours. |
| (2) Resolution regarding Re-opening of Suez Canal. | 1½ hours. |
| (3) Resolution regarding Central Irrigation Projects. | 1½ hours. |

NEW DELHI,

June 26, 1967.

Asadha 5, 1889 (Saka).

R. K. KHADILKAR,

Chairman,

Committee on Private Members' Bills and Resolutions.